

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:254

ANSWERED ON:24.07.2014

ALLOTMENT OF STALLS

Sawaikar Shri Advocate Narendra Keshav

Will the Minister of RAILWAYS be pleased to state:

(a) whether land oustees are eligible for allotment of Railway stalls and if so, the details of the norms and criteria laid down for the purpose;

(b) whether stalls have been allotted to land oustees of Konkan Railway projects particularly from Sindhudurg and Goa region, if so, the details thereof and the number of such persons who have been allotted stalls; and

(c) the other relief/compensation granted to the project affected families/ persons of above project?

Answer

MINISTER OF RAILWAYS (SHRI D. V. SADANANDA GOWDA)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 254 BY ADV. NARENDRA KESHAV TO BE ANSWERED IN LOK SABHA ON 24.07.2014 REGARDING ALLOTMENT OF STALLS.

(a): Yes, Madam. As per the new Catering Policy, 2010 of Indian Railways, there is a provision of 25% reservation in allotment of minor catering units at A, B & C category stations which includes 4% reservation for persons who have been dislocated/ displaced due to their land having been taken over by the Railways for its own use, Freedom Fighters/women including war widows and widows of Railway employees. At D, E & F category of stations, there is a provision of 49.5% reservation in allotment of minor static units. Within the 49.5% reservation, there is a sub quota of 2% reservation to the persons who have been dislocated/ displaced due to their land having been taken over by the Railways for its own use. As per the policy of Konkan Railway for commercial contracts, among the applicants found eligible in the technical bid, first priority is given to the land looser alongwith the existing contractors who have successfully completed their six years tenure for similar establishment. The contract is finalized based on financial bidding after screening of the technical bid.

The priority for reservation in allotment of Railway catering stalls for reserved category is subject to fulfilment of the laid down essential and desirable eligibility criteria which include requisite business and financial standing of the applicant, reputation and previous experience in the similar catering business, domicile of the applicant, proof of being member of reserved category etc.

(b): Yes, Madam. Total 43 stalls have been allotted to land oustees out of which 5 beneficiaries are in Sindhudurg district and 10 beneficiaries are in Goa district.

(c): Compensation to project affected people on Konkan Railway Corporation Limited (KRCL) route was paid at market rate, as decided by the respective Revenue Authorities from time to time. Moreover KRCL is also giving preference to those project affected persons in its recruitment process, as a recruitment policy on KRCL for non-executives.